

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

RAJYA SABHA

**UNSTARRED QUESTION NO. 3867.
TO BE ANSWERED ON FRIDAY, THE 27TH MARCH, 2026.**

OBJECTIVES OF PRODUCTION LINKED INCENTIVE (PLI) SCHEME

3867. DR. JOHN BRITTAS:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) details and objectives of subsidies under Production Linked Incentive (PLI) Scheme;
- (b) whether objectives such as employment generation, net domestic value addition, export obligations, etc., are prescribed for PLI subsidies;
- (c) total PLI allocation and amount expended so far by Government with sector-wise break up;
- (d) employment generation realised, sector-wise;
- (e) details of beneficiaries under the scheme;
- (f) selection criteria of beneficiaries when multiple firms applied in a particular field of manufacturing; and
- (g) State wise details of foreign companies which migrated to India by availing/anticipating to avail benefits under PLI Scheme?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

- (a): The Production Linked Incentive (PLI) Schemes have been launched by the Government of India across 14 key sectors with an overall approved outlay of about ₹1.91 lakh crore, with the objective of strengthening India's manufacturing ecosystem, enhancing exports, and making the country a global manufacturing hub. The schemes provide financial incentives to eligible companies on incremental production/sales of goods manufactured in India over a defined base year, thereby encouraging scale, efficiency, and global competitiveness. The 14 sectors covered under the PLI Schemes are as follows:
- i. Large Scale Electronics Manufacturing
 - ii. IT Hardware
 - iii. Telecommunication and Networking Products
 - iv. Pharmaceuticals
 - v. Medical Devices
 - vi. Bulk Drugs

- vii. Automobiles and Auto Components
- viii. Advanced Chemistry Cell (ACC) Battery Storage
- ix. Textile Products (MMF apparel, MMF fabrics, and technical textiles)
- x. Food Processing Industry
- xi. High Efficiency Solar PV Modules
- xii. White Goods (Air Conditioners and LED Lights)
- xiii. Specialty Steel
- xiv. Drones and Drone Components

(b): The PLI Schemes prescribe sector-specific eligibility criteria and performance parameters, which are detailed in the respective scheme guidelines issued by the concerned Ministries/Departments based on the requirements and characteristics of each sector. While the eligibility conditions vary across sectors, the schemes broadly assess performance on key parameters such as incremental production/sales over the base year, achievement of committed investment thresholds, employment generation, and in some sectors domestic value addition. These parameters are designed to ensure that incentives are linked to actual manufacturing performance and contribute to the overall objectives of PLI Scheme.

(c) to (e): The total outlay of the PLI schemes is about ₹1.91 lakh crore. As of December 2025, a cumulative incentive of ₹28,748 crore has been disbursed. The schemes have generated around 14.39 lakh (direct and indirect) employment across 14 sectors. Further, 836 applications have been approved under these sectors. The sector-wise details of outlay allocation, incentives disbursed, employment generated, and applications approved are provided in **Annexure-I**.

(f): Selection of beneficiaries under the PLI schemes is carried out through a transparent and competitive process in accordance with the provisions of the respective scheme guidelines. Applications received are examined by the implementing Ministries/Departments, with the support of Project Management Agencies (PMAs), on the basis of prescribed eligibility criteria and performance parameters. Based on such evaluation, eligible applicants are approved by the competent authority. Applications are evaluated based on predefined parameters such as proposed investment, incremental production/sales, domestic value addition, technological capability, and overall financial and technical capacity of the applicant.

(g): State wise information of foreign companies migrated to India by availing/anticipating to avail benefits under PLI Schemes is not maintained. However, sector wise details are as under:

Sl. No.	Sectors	No. of foreign companies approved under PLI Scheme
1	Large Scale Electronics Manufacturing	13
2	Telecom & Networking Products	07
3	White Goods (ACs & LEDs)	15
4	IT Hardware	04
5	Medical Devices	02
6.	High Efficiency Solar PV Modules (Tranche I)	01
	High Efficiency Solar PV Modules (Tranche II)	
TOTAL		42

ANNEXURE-I

**ANNEXURE REFERRED TO IN REPLY TO PARTS (c) to (e) RAJYA SABHA
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Sector-wise allocated outlay, incentive disbursed, approved applications & employment generated under PLI Schemes till December 2025 are as under:

Sl. No.	Sectors	Allocated Outlay (Rs. Crore)	Incentive Disbursed (Rs. Crore)	Approved Applications	Employment Generated
1	Pharmaceuticals Drugs	15,000	6,022	55	1,12,094
2	Large Scale Electronics Manufacturing	34,193	15,473	32	1,78,413
3	Telecom & Networking Products	12,195	1,859	42	29,661
4	Food Products	10,900	2,163	168	3,29,200
5	Bulk Drugs	6,940	55	48	4,896
6	Manufacturing of Medical Devices	3,420	157	28	5,458
7	White Goods (ACs & LEDs)	6,238	281	80	61,555
8	Drones and Drone Components	120	93	23	2,650
9	IT Hardware	17,000	81	27	4,776
10	Automobiles & Auto Components	25,938	2377	72	61,241
11	Textile Products: MMF Segment and Technical Textiles	10,683	55	74	31,283
12	High Efficiency Solar PV Modules (Tranche I)	4,500	0	12	13,607
	High Efficiency Solar PV Modules (Tranche II)	19,500	0		
13	Advance Chemistry Cell (ACC) Battery	18,100	0	4	1,118
14	Specialty Steel	6,322	132	171	13,078
	Total	1,91,049	28,748	836	8,49,030
Reported Indirect Employment from 3 sectors (LSEM, IT Hardware & Solar PV Modules)					5,90,388
Total					14,39,418
